

morning. So I may suggest a way out. If the hon'ble Deputy Minister has any further information as to what steps they are going to take and if he could give some information to the House, we will have a discussion. Sometime later, whenever he can give information about this, we can have a couple of hours discussion whenever he is ready.

SHRI MORARJI DESAI : This can be known only after a week or so and I think no useful purpose will be served by an early discussion.

श्री अटल बिहारी वाजपेयी तो यह
डिस्कशन बाद में रखा जाये

SHRI S. KUNDU (Balasore) .
The hon'ble Deputy Prime Minister has said that he is going to review the situation before he takes a final decision. From that point of view it is necessary that we do have an urgent discussion and time should be allotted for it.

MR SPEAKER : Decision has been taken that he is not going to devalue. Only if he has any further information, he can give it—that is what I said.

SHRI NATH PAI (Rajapur) : In that context, an immediate discussion becomes all the more necessary.

MR. SPEAKER : I have no objection if you want it.....

SHRI NATH PAI : You stated, Mr. Speaker, if I heard you clearly, that the statement was received by you even before you received our call attention notice. I want to know, Sir, whether Mr. Morarji Desai could prepare his statement because there were prior consultations by him with the U.K. Government. How else could he have prepared a statement ?

MR. SPEAKER : The devaluation took place on Saturday. Whole of yesterday he had at his disposal. I said I have received it this morning or last night.

SHRI MORARJI DESAI : I had given notice of this this morning before any calling attention notice could have reached you.

SHRI S. M. BANERJEE (Kampur) : We put it in the box, but he did not put it in the box.

12 27½ Hrs

COTTON TEXTILE COMPANIES
(MANAGEMENT OF UNDERTAKINGS AND LIQUIDATION OR RECONSTRUCTION) BILL*

वाणिज्य मंत्री (श्री विनेश सिंह) : मैं प्रस्ताव करता हूँ कि जनहित में कतिपय मामलों में सूनी कपडा कम्पनियों के परिचालन के लिए, उन के उपक्रमों को चालू रखने हुए, अथवा सूनी कपडा कम्पनियों के पुनः स्थापन तथा तन्मन्वन्त्री विषयों के लिए उचित करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR SPEAKER The question is :

"That leave be granted to introduce a Bill to provide in the public interest for the liquidation of cotton textile companies while keeping the undertakings thereof as running concerns, or for the reconstruction of cotton textile companies, in certain cases and for matters connected therewith."

The motion was adopted.

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†Introduced with the recommendation of the President.